

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1864  
ANSWERED ON:04.12.2014  
PRIVATE PARTICIPATION IN POWER SECTOR  
Meghwal Shri Arjun Ram

**Will the Minister of POWER be pleased to state:**

- (a) the quantum of power being generated by private companies, in addition to Government companies, State-wise;
- (b) whether the Government proposes to develop any mechanism for resolving problems faced by the private companies in the field of power generation; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) :The quantum of power generated by Private Sector power stations is 164.7 BU during 2014-15 (up to October, 2014), whereas generation from government companies (Central & State Sector) is 452.8 BU. Details of State-wise generation is annexed.

(b) & (c) : The Government of India has promulgated an ordinance stipulating the methodology for allocation of coal blocks through auction / allotment. Project developers, including those affected by coal block de- allocation, may apply accordingly as and when applications are sought, for auction/allotment. As far as gas based power projects are concerned, any significant relief would depend on increase in domestic gas production.